

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 123 of 2017 IN
DFR No. 142 of 2017**

Dated: 6th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Essar Oil Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Munot

Counsel for the Respondent(s) : -

ORDER

**IA No. 123 of 2017
(Appl. for condonation of delay in filing)**

List the matter on **08.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/pr